GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4982 ANSWERED ON:25.04.2013 ULTRA MEGA POWER PROJECTS Choudhry Smt. Shruti;Natarajan Shri P.R.

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has approved setting up of Ultra Mega Power Projects (UMPPs) in the country particularly in Tamil Nadu:
- (b) if so, the details thereof along with their power generation capacity, Project and State-wise;
- (c) whether these projects were completed and power generation has been started by them and if so, the details thereof, project-wise;
- (d) if not, the reasons therefor and the steps being taken by the Union Government for their early completion, project-wise;
- (e) whether some States will get 50 per cent of power from these UMPPs; and
- (f) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): The Government of India had launched an initiative for the development of coal-based Ultra Mega Power Projects (UMPPs) each with a capacity of 4,000 MW. Sixteen UMPPs have been identified in various parts of the Country. Out of these, two UMPPs are identified for being located in Tamil Nadu. So far, four UMPPs have been awarded to the developer(s) selected through International Tariff based competitive bidding process. Mundra UMPP is fully commissioned and generating electricity. First unit of Sasan UMPP has been synchronized in March 2013. Other units of Sasan UMPP and all the units of Krishnapatnam and Tilaiya UMPP are likely to be commissioned in the 12th Plan, except the last unit of Tilaiya UMPP which is expected in 13th Plan. Other UMPPs are in various stages of development and commissioning schedule of these UMPPs can be given only after the projects are awarded to the developers.

Power generation capacity with Project-wise & State-wise details of the various UMPPs is Annexed.

(e) & (f): States namely Odisha will get 50% power from two additional UMPPs proposed in the State of Odisha and Andhra Pradesh will get 50% power from second UMPP in Andhra Pradesh and Maharashtra will get 50% power from UMPP proposed in Maharashtra.